

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 176**  
**(IB)-207(PB)/2019**

**IN THE MATTER OF:**

Sanjay Kumar Pandey & anr.

.... Applicant/petitioner

v.

Ansal Hi-tech Township Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 15.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

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For the Respondent(s):-

Ms. Anubha Singh, Adv.

**ORDER**

For order see, CP No. (IB)-11(PB)/2019.

15.05.2019  
Ritu Sharma